

RAJYA SABHA

Monday, the 2nd March, 2015/11th Phalgun, 1936 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Listen. ...*(Interruptions)*... Hon. Members from Andhra Pradesh, please listen. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*... We are allowing Zero Hour. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*... If you speak from the Well, it will not go on record. ...*(Interruptions)*... If you speak from your seats, it will go on record. ...*(Interruptions)*... Speaking from here will not go on record. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*... सुनिए, सुनिए Mr. Seelam, listen to me. ...*(Interruptions)*...

श्री प्रमोद तिवारी (उत्तर प्रदेश): सर, मेरा एक प्वाइंट ऑफ ऑर्डर है...*(व्यवधान)*...

श्री उपसभापति: कृपया आप बैठिए, कृपया आप बैठिए...*(व्यवधान)*... Please listen to me. ...*(Interruptions)*... First thing is if you have a genuine grievance, I have no objection and difficulty in allowing you to raise it from your seats. But if you raise it from here, it will not go on record. You would not benefit. ...*(Interruptions)*... Go back to your seats. ...*(Interruptions)*...

SHRI JESUDASU SEELAM (Andhra Pradesh): Give me time. ...*(Interruptions)*... Please. ...*(Interruptions)*...

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, please allow me. ...*(Interruptions)*...

SHRI V. HANUMANTHA RAO (Telangana): Sir, please also allow me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Sit down. ...*(Interruptions)*... कृपया आप बैठिए ...*(व्यवधान)*... Mr. Seelam, now listen to me. I will allow you. I have only eleven Zero Hour matters. After that, I will call you. I will give you a chance. ...*(Interruptions)*... Sit down. I will allow you. ...*(Interruptions)*... I can do that. There is no problem. ...*(Interruptions)*... I will give you a chance. Sit down. ...*(Interruptions)*... I will allow you. Please sit down. ...*(Interruptions)*... Now, papers to be laid on the Table.

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I have given a notice. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let me first complete this. ...(*Interruptions*)...

Report and Accounts (2013-14) of Brahmaputra Board, Guwahati and related papers

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्री (सुश्री उमा भारती): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) A copy each (in English and Hindi) of the following papers, under Section 21 of the Brahmaputra Board Act, 1980:—
 - (a) Annual Report and Accounts of the Brahmaputra Board, Guwahati, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (c) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 1820/16/15]

I. Notification of the Ministry of Rural Development (Department of Land Resources)

II. Report and Accounts (2013-14) of the Bharat Rural Livelihoods Foundation, New Delhi and related papers

THE MINISTER OF RURAL DEVELOPMENT; THE MINISTER OF PANCHAYATI RAJ; AND THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): Sir, I lay on the Table : —

- I. A copy (in English and Hindi) of the Ministry of Rural Development (Department of Land Resources) Notification No. G.S.R. 574 (E), dated the 8th August, 2014, publishing the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Social Impact Assessment and Consent) Rules, 2014, under Section 110 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. [Placed in Library. *See* No. L.T. 1823/16/15]
- II. A copy (in English and Hindi) of the Annual Report and Accounts of the Bharat Rural Livelihoods Foundation (BRLF), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts. [Placed in Library. *See* No. L.T. 1822/16/15]